45.	M/s R.K. Jain & Sons Hospitality		M/s Anuj Kumar Singhal	
	Services Pvt. Ltd.	55.	Tapan Kumar Jana	
46.	M/s. A.A. Construction	56	Sh. Mohd. Irshad	
47.	M/s Sudhir Kumar Singh	57	Shri Hemendra Singh	
48.	M/s Niranjan Kumar Garg & Sons	58.	M/s. V. Tech. Electrical Co.	
49.	M/s SAR Engineers	59.	Shri Anil Kumar Gambhir	
50.	M/s Rukmani Const. Co.	60.	Shri Ramji Lai	
51	M/s Soni Management & Allied Services Pvt. Ltd.	61	M/s. Manumay	
		62.	M/s. S.K.Bansal	
52.	M/s V-Tech Electrical Company	63.	M/s Leonie	
53.	M/s Sujit Kumar Jha	64.	M/s Manish Kumar	

'Housing for All' in J&K

- *341 SHRI NAZIR AHMED LAWAY: Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:
- (a) whether Government has a schemecalled 'Housing for All' for the State of Jammu and Kashmir (J & K);
- (b) if so, the details of number of houses constructed in the State of J&K during the last two years and current year; and
- (c) the details of beneficiaries in Kulgam district in J&K during the last year and current year?

THE MINISTER OF STATE OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI HARDEEP SINGH PURI): (a) Yes, Sir. Pradhan Mantri Awas Yojana (Urban) [PMAY(U)] covers the State of Jammu and Kashmir (J&K).

- (b) So far, 5,218 houses have been constructed in the State; out of this 3,812 houses have been constructed during last two years and current year.
- (c) In Kulgam District of J&K, 601 houses have been sanctioned under the Scheme during last year and current year as per following details:

60 Written	Answers to	[КАЈҮА \$	SABHA]	Starred Questions			
Cities/towns of Kulgam		No. of houses sanctioned					
District	•	2018-19	2019-20	Total			
Devsar		230	-	230			
Frisal		100	8	100			
Kulgam		369	_	169			
Yaripora		102	₩:	102			
Total		601	-	601			

Social welfare schemes implemented in the country

*342. DR. L. HANUMANTHAIAH: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the number of social welfare schemes being implemented in various States of the country along with the name of each scheme;
- (b) whether there is a specific scheme for weaker sections especially for SCs/STs in the country; and
- (c) if so, the details of these schemes along with allocation and fund spent on the schemes so far till date, State-wise?

THE MINISTER OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI THAWAR CHAND GEHLOT): (a) to (c)t The Government is implementing various social welfare schemes for upliftment of the weaker sections of the society including Scheduled Castes and Scheduled Tribes in the country. The names of the specific schemes are given in Statement-I (See below). The details of funds spent, on major schemes, State-wise, are given in Statement-II.

Statement-I

Names of the specific schemes being implemented by Government for upliftment of the weaker sections of the society including SC ad STs in the Country

(A) Schemes for Scheduled Castes (SC)

 Centrally Sponsored Scheme for Pre-Matric Scholarship to the SC Students studying in classes IX and X